

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C) No(s). 10125/2015

RAM AWADH (DECD) THROUGH LRS & ANR

Petitioner(s)

VERSUS

THE DEPUTY DIRECTOR OF CONSOLIDATIONS & ORS
(with interim relief and office report)

Respondent(s)

Date : 05/01/2016 This petition was called on for hearing today.

For Petitioner(s)

M/s Mitter & Mitter Co.,Adv.

For Respondent(s)

Mr. Bharat Singh, Adv.

Mr. Amit Pawan,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Petitioner to take fresh steps for service of respondent
No.2 within four weeks, as last opportunity.

Four weeks' time, as last opportunity, is granted to
respondent No.3 for filing counter affidavit.

Service of respondent No.1 is complete but none has
entered appearance.

List again on 1.3.2016.

(PAWAN DEV KOTWAL)
Registrar